

C.A.T. Bench, Jaipur

Date of Order	Orders
24-4-202 Pleo of Munna 30/4 Ref Munna 30/4/02	Mr. K. L. Thawani, Counsel for the applicant. Mr. N. C. Broyal, Counsel for the respondents. Learned Counsel for the respondents, Mr. U. S. Broyal, submits that in this case Honible High Court has granted stay against the order dated 14-9-2001 of this Tribunal in OA No. 363/95. In view of this development, this CP does not survives and the same is dismissed. Notices issued to the contemnors are discharged.  (J. K. KAUSHIK) JUDICIAL MEMBER  A. P. NAGRATH ADMINISTRATIVE MEMBER